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Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 19th February, 2019.

NOTIFICATION No. 16/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Pramod Kedia, Joint Commissioner from the Indian Revenue Service (Customs & Central Excise) under FR 56(k) with effect from 16.10.2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri Pramod Kedia, Joint Commissioner.
2. The Chief Commissioner of CGST & CE, Ranchi Zone, Central Revenue Building (Annexe), Bir Chand Patel Path, Patna – 800 001.
3. PS to MOS(R)/RS/SS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner(Coord)/ Director (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.